

High Court of Jammu and Kashmir at Srinagar

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NOTIFICATION

No: 588

Dated: 29-9-2016

It is hereby notified that Mr. Aadil Mushtaq Banday S/O Sh. Mushtaq Ahmad Banday R/O Khawaja Bagh, Zakura, Tehsil Ganderbal, Distt. Srinagar, who had been selected as Munsiff, has surrendered his Enrolment Certificate, as an Advocate. Therefore, his Enrolment Certificate bearing Enrolment No.1125/06 dated.13.09.2006 is suspended w.e.f. 30.06.2016,

By Order.

(Mohammad Yasin Beigh)
Joint Registrar (Adm)

29-09-2016

No: 19886-90/L.P Dated: 29-9-2016

Copy to the: -

1. Principal District & Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
4. Mr. Aadil Mushtaq Banday S/O Sh. Mushtaq Ahmad Banday R/O Khawaja Bagh, Zakura, Tehsil Ganderbal, Distt. Srinagar.

.....for information.

✓ 1/c NIC

Joint Registrar (Adm)

29-09-2016